

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - ..02../2024-25 (A.D. GENERAL)

Sealed quotations are invited from reputed and eligible Chartered Accountant firms/consultants for services related to the e-filing of GST-TDS (GSTR-7) for the office of the Registrar General, Patna High Court, Patna. Interested Chartered Accountant firms/consultants are requested to submit their quotations in favour of **The Registrar General, Patna High Court, Patna, by 5:00 PM on 18/09/2024.**

Terms & Conditions :

1. The bidder must be a Chartered Accountant.
2. The bidder must have a valid PAN and GSTIN.
3. The bidder shall have at least 05 years of experience in GST/ VAT consultancy.
4. The bidder must have an office in PATNA.
5. The bidder must not be blacklisted. (An Affidavit regarding not blacklisted by any Government Organisation is required)
6. The bidder shall have satisfactorily completed similar works during the preceding years ending on the previous day of last date of submission of tender. (Similar work shall mean GST/VAT consultancy Services for Government Organizations in PATNA). Preference may be given for those who have been empanelled with Government Organizations.
7. The rate quoted in the tender should be inclusive of all taxes and other charges if any.
8. No Advance payment shall be made.
9. The Consultants/Firms shall submit its bill in duplicate after providing the service/services.



10. Payment will be made in the account of the consultant/firm after due verification of service/services.
11. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
12. There shall be interaction by Hon'ble High Court Administration.
13. Any query, regarding this tender, may be made on telephone no. (0612-7158713) during office hours.

Dated: 06/09/2024


Registrar General
Patna High Court, Patna